

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 315 of 2018

IN THE MATTER OF:

Arti Meenakshi Muthiah

...Appellant

Vs

MCTM Global Investments Pvt. Ltd. & Ors.

...Respondents

Present:

Appellant: Mr. Nikhil Nayyar, Sr. Advocate with Ms. Priyadarshini and Mr. Divyanshu Rai, Advocates.

Respondents: Mr. Santhanan Krishan, Ms. Namitha Mathews, Mr. Jayant Vishwanathan and Mr. Pulkit Malhotra, Advocates.

ORDER

23.07.2019: Heard Mr. Nikhil Nayyar, learned senior counsel for the Appellant in part. Hearing remained inconclusive.

Post the appeal for further hearing on **5th September, 2019**. If the matter spills over, it may be taken up on 6th September, 2019.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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